

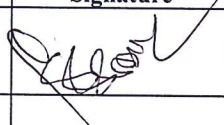
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

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PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 277/2018 in CP(CAA) NO. 32/230/HDB/2018 Connected With CA(CAA) NO. 49/230/HDB/2017
NAME OF THE COMPANY	Vedam Calcimi Limited And Buildmate Projects Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SAMUEL NAGADESI	CA	Samuelnagadesi@gmail.com 98850 28009	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rajeev Ratna on behalf of	Adv	9533631522.	
P. Ponnarao CGSC			

ORDER

PCA representing the Petitioner present. Counsel representing RD present. Submitted that report has already filed and in turn Petitioners filed reply also. Await report of OL. Put up the matter on 31.10.2018.



MEMBER JUDICIAL

AS